

(b) the total number of tribals engaged in shift cultivation in the North Eastern region (State-wise); and

(c) the steps proposed to be taken by the Council to rehabilitate the tribals who are engaged in shift cultivation ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):
 (a) to (c) The total area under shifting cultivation is 2.69 million hectares on which 4.33 lakhs tribal families subsist. The North Eastern Council in its 5th Five Year Plan took up 8 Pilot Projects for the settlement of jhumias. Under this programme 4500 families were settled after developing an area of 11,300 hectares. Based on the experience of these Pilot Projects a new approach of watershed management has been adopted. A scheme comprising 13 Pilot Projects, one in Assam and two in each of the other units of the region are being taken up in the 6th Plan with an outlay of Rs. 4.5 crores. The present concept of watershed management which is being introduced for implementation through the above scheme is based upon the indepth studies and recommendations made by the expert team constituted by the Government of India in the Barak Watershed and other major rivers in the North Eastern Region.

Project formulation and investigation cells are being established in each State/UT with NEC financial assistance and technical guidance. There is also a project formulation cell for guiding the preparation of watershed management project in the NEC Secretariat.

Regional Soil Conservation Staff Training Centre has been set up in Meghalaya with an outlay of Rs. 40 lakhs for the 6th Plan. The total provision under the Soil and Watershed Management programmes of the NEC in the Sixth Plan is Rs. 450 lakhs.

Notice by Terrorist Suicidal Service, Manipur to Corrupt Officials,

5098. SHRI R.R. BHOLE: Will the Minister of HOME AFFAIRS be pleased to state

(a) whether Government's attention has been drawn to the news item in 'Times of India' dated 16, July, 1982 that Terrorist Suicidal Service in Manipur had served notices on Ministers and Officers not to misuse powers and public money for personal interest and if they do not improve, they will be punished; and

(b) whether three officers were killed for corrupt conduct by these terrorists ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR):
 (a) Yes, Sir.

(b) Between 24th June, 1982 and 12th July, 1982, three officers were shot at in Imphal two officers succumbed to their injuries and one hospitalised. The Terrorist Suicidal Service has claimed responsibility for these incidents. The State Government are having the matter investigated.

Implementation of Development Programmes under 20-Point Programme

5099. SHRI VIRBHADRA SINGH: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that Prime Minister has visited some of the States to watch the implementation of Development Programmes under 20-Point Programme;

(b) the names of the States where the implementation of programmes was satisfactory, and

(c) the States where the implementation of development Programme and Welfare programme was not satisfactory ?